

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ
ORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.

CA (CAA) No.7/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Ankita Pratisthan Ltd. & Mayuka Investment Ltd.& Ors.
Under Section	230-232

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Arun Saxena, Adv.
Mr. Sanu Pastore, Adv.
Mr. Saswat Kumar Acharya, Adv.

For Respondent (s)

:

ORDER

Ld. Counsel, Mr. S. K. Acharya, appearing for the applicant. List the matter by 10.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)